

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
11.06.2020

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. Crime 40/2020 TS Halli PS 2. Crime 14/2018 AN PS 3. Crime 239/19 NGPS 4. Crime 88/2020 HPS 5. Crime 54/2020 NGPS 6. Crime 104/2020 HPS 7. Crime 33/2020 NGPS 8. Crime 32/2020 SPS 9. Crime 44/2020 ANGPS 10. Crime 39/2020 11. C.C. 941/2020 TS halli PS	12. OS No. 289/2019 13. OS 339/2020 14. OS 107/2020 15. OS 108/2020 16. OS 109/2020 17. OS 110/2020 18. OS 111/2020 19. C.C 14/2018 ANGPS 20. Crime 104/2020 HPS ORDERS 21. WLOR 1/2020 22. OS 177/2011

Hosakote

Dated :- 09.06.2020

Crim. 09/06/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.